

**Central Assistance to Kerala for Meeting Sea-Erosion Problem**

3371. PROF.K.V.THOMAS: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Union Government are aware that there is a continuous sea-erosion in Kerala; and

(b) if so, the details of Central assistance provided to Kerala to protect its coastal areas from sea-erosion?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Yes, Sir. Sea-erosion in Kerala is extensive.

(b) Apart from extending technical advice through the Beach Erosion Board, Central Government is giving Central loan assistance to the Government of Kerala for strengthening the existing sea walls, in specified reaches. Upto March 1990, Central loan assistance of about Rs. 47 crores has been released.

**Memo Submitted by Voluntary Organisations to ICMR Regarding AIDS**

3373. SHRI PRAKASH V. PATIL  
SHRI PRAKASH KOKO  
BRAHMBHATT:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether some of the Voluntary organisations have submitted a Memorandum to the Indian Council of Medical Research in regard to identifying the AIDS victims;

(b) if so, the details of points raised in the Memorandum;

(c) whether the Indian Council of Medical Research has evolved a policy on AIDS treatment; and

(d) if not, by what time the new policy on treatment of AIDS is likely to be initiated?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) Yes.

(b) to (d). The information is given in the statement below:

## STATEMENT

*The demands of the demonstrators**Reaction of Government*

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| i)   | and all forcible testing (for HIV infection and replace it with voluntary anonymous testing alongwith a Scheme of adequate pension (or jobs) to all prostitutes and professional blood donors testing them for HIV as well as those who lose their job because of the stigma of AIDS. | i)         | There is no forcible testing for HIV infection. Schemes for providing adequate pension for the HIV positive prostitutes and blood donors may not be practicable. However, arrangement for rehabilitation of prostitutes in remand homes are available. |
| ii)  | issue of a policy statement that medical and para medical workers who refuse to treat patients on grounds of HIV and AIDS are liable to be found guilty of professional mis-conduct. Non-admission of HIV positive patients to a hospital should be made a cognizable offence.        | ii)        | Ten hospitals attached to Medical Colleges including AIIMS have been identified for providing treatment facilities by establishing AIDS unit. Funds for procurement of equipment have also been released for this purpose.                             |
| iii) | Suspend all medical persons involved in the treatment of the diplomat in AIIMS who violated the well laid down guidelines of CDS Atlanta (USA), CBHE and NICD.  | iii)       | Facts connected with the death of diplomat have been ascertained on the basis of the enquiry conducted by Senior doctors of AIIMS/LHMC. It was found that there was no negligence on the part of doctors or any other staff of at the AIIMS or LHMC.   |
| iv)  | Institute and enforce strict screening procedures for HIV and criminal penalties for blood banks and blood bank products manufacturing companies.   | iv)        | Drugs Controller (India) has already issued guidelines to all the manufacturers of blood products in the country, State Drug Controllers and blood Bank Officers.  |
| v)   | Provide high quality latex condoms, disposable syringes and disseminate non-moralistic safer-sex  | v),vi) and | The sentinel Surveillance which would give an insight to epidemiological features of HIV in India has been launched  |

***The demands of the demonstrators***

education with practical advice on condom use.

vi) conduct a thorough epidemiological survey of HIV infection which guarantees anonymity to participants, so that pattern of HIV spread in India is properly understood.

vii) release of all HIV positive people detained in jails, hospitals vigilance homes and under house arrest all over the country.

***Reaction of Government***

vii) by the Indian Council of Medical Research. Issues connected with organisation of medicare, and counselling of HIV infected persons are being discussed with State/UT governments and experts.